

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

OA/20/799/2018

**Dated: 25/06/2019**

## Between

T. Mohan Reddy,  
S/o. Late T. Venkateswara Reddy,  
Aged about 22 years,  
Occ: working as Temporary GDS BPM,  
R/o. H.No.8-57, Reddi Gari Street,  
Alwala (V), Gonagandal Mandal,  
Kurnool District.

... Applicant  
AND

1. Union of India rep. by its Secretary,  
Postal Department,  
New Delhi.
2. The Chief Post Master General,  
A.P. Circle,  
Vijayawada.
3. PMG, Kurnool Region,  
Kurnool, Kurnool Dist.
4. Inspector of Posts,  
Yemmiganur ó 518 360  
Kurnool District, A.P.

## ... Respondents

Counsel for the Applicant : Mr. B. Shiva Kumar  
Counsel for the Respondents : Mrs. K. Rajitha,  
Sr. CGSC.

***CORAM :***

***Hon'ble Mr. B.V. Sudhakar, Admn. Member***

***ORAL ORDER***

{Per Hon'ble Mr. B.V. Sudhakar, Member (Admn.)}

It is observed that applicant&s counsel did not appear on several occasions in the past. Hence, the O.A. is listed today under the caption -For Dismissal. Even today, neither the counsel nor the applicant appeared. Hence, the O.A. is dismissed for non-prosecution. No order as to costs.

***(B.V. SUDHAKAR)  
MEMBER (ADMN.)***

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